

Order Sheet

TA no 1172 of 1987

Kallu Ram vs (103)

Serial number of order and date	Brief Order, Mentioning Reference if necessary	How complied with and date of compliance
9-11-87	Hon. Mr. D.K. Agrawal - JM Hon. Mr. K. Ohayya - AM This case has been received on transfers. Notice were issued to the parties by the office at Allahabad. None present for the parties. Let notices be issued again to the parties. List this case for orders on 01-2-90. for AM Jm	This case no 3915/87 received a transfer from Lucknow High Court along with other cases in May 87. On the date of transfer the case was not admitted. Transfer notices issued by Ald office but no reply nor any undelivered cover received. Submitted for order. R 5/11
1/2/90	Hon. Justice K. Path, VC Hon. K. J. Ramani, AM. Notices issued to the applicants are presumed served. No one is present for the applicants. List for admission on 26/3/90. for AM VC.	OR Notices issued on 14/12/89. No undelivered has been returned. S f. note 2/1/90
26-3-90	no sitting adj. 5-7-90 N 26/3/90.	
5-7-90	NO sitting Adj. to 10/8	
10-8-90	no sitting adj. to 11/8	

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